

NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
NEW DELHI

Company Appeal (AT) (Insolvency) No. 800 of 2019

IN THE MATTER OF:

Mr. S. Shivaswamy

RP and Liquidator of Le Ecosystem

Technology India Pvt. Ltd.

...Appellant

Versus

Concentrix Daksh Services India Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Saransh Jain, Advocate.

For Respondent:

O R D E R

13.01.2020 Post the appeal 'For Admission (After Notice)' on **24th**
January, 2020.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)